

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos. 6 & 1 in CIVIL APPEAL NO. 2023 OF 2004

M. MEENAKSHI & ORS.

Appellant (s)

VERSUS

METADIN AGARWAL (D) BY LRS.& ORS.

Respondent(s)

(For directions and office report)

WITH

I.A. Nos. 7 & 2 in CIVIL APPEAL NO. 2024 OF 2004

(For directions and office report)

Date: 27/09/2010 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE DEEPAK VERMA

For Appellant(s)

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. P.S. Narasimha, Sr. Adv.
Mr. Sridhar Potaraju, Adv.
Mr. D. Julius Riamei, Adv.
Mr. Gaichangpou Gangmei, Adv.Mr. P.S. Narasimha, Sr. Adv.
Mr. S. Madhusudhan, Adv.
Mr. C. Murlikrishna, Adv.
Mr. C. Balakrishna, Adv.
Mr. John Mathew, Adv.

For Respondent(s)

Mr. Anoop G. Choudhari, Sr. Adv.
Mr. Ajay K. Jain, Adv.
Mr. Ashish Mohan, Adv.
Mr. K.K. Mohan, Adv.

Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 19th October, 2010.

(A.S. BISHT)
COURT MASTER(NEERU BALA VIJ)
COURT MASTER